

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2753**  
TO BE ANSWERED ON 02/08/2016

**KRISHI VIGYAN KENDRAS PORTAL**

2753. SHRI SUDHEER GUPTA:  
SHRI T. RADHAKRISHNAN:  
SHRI GAJANAN KIRTIKAR:  
KUNWAR HARIBANSH SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched recently Krishi Vigyan Kendras (KVKs) Portal which will help in monitoring the functioning of KVKs at the National level and in providing timely information and advisory to the farmers;
- (b) if so, the details thereof along with the aims and objectives of the said portal;
- (c) the manner in which the said portal is likely to benefit the farmers in the country;
- (d) the number of KVKs functioning in the country at present, State/UT-wise; and
- (e) the steps taken/being taken by the Government for improving the functioning of these KVKs in the country?

**A N S W E R**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री  
**(SHRI S.S. AHLUWALIA)**

**(a) & (b):** Yes, Madam. The aim of the portal is to transfer the technologies developed by the agricultural scientists to the farmers in a fast and effective manner using web and mobile technology as well as to monitor the activities of Krishi Vigyan Kendras (KVKs). The objectives of the portal is to create a platform to

monitor the various activities as well as resource utilization by various KVKs; to create a database of the various programmes organized by the KVKs along with their detailed information and learning resources; to help the farmers in resolving their queries using web and mobile technologies; to provide information about various facilities and activities performed by the KVKs and to provide linkage to other important information such as weather and market information.

(c) The portal provides provisions for online monitoring of KVKs which include reporting of major events on regular basis and submission of monthly reports online. The portal also provides information on different services being provided by different KVKs. The portal also has links for accessing Weather and Market related information by the farmers; forthcoming programmes is also be available on the website which will benefit farmers and youth in joining different training programmes being organized by KVKs. The portal also maintains the database of past programmes along with related information such as technologies covered, photo and videos; Question and answer facility is available for the farmers and Agriculture related information of the districts is available on the portal. The farmers and the Agricultural Officers may register themselves and seek different information related to KVKs.

**(d) & (e):** There are 645 Krishi Vigyan Kendras (KVKs) in the country. The State/ UT- wise number of KVKs functioning in the country at present is given in **Annexure I**. For improving the functioning of KVKs, Government has approved for creation of some additional facilities in selected KVKs including rain water harvesting; soil and water testing facilities; minimal processing facilities; carp hatcheries; integrated farming system units; and e-linkage facilities during 12<sup>th</sup> Five Year Plan. The new initiatives taken to revitalize KVKs include provision of technology information units; mini seed processing facilities; 25 KVA silent genset; micro-nutrient analysis facilities; provision of solar power panels, vKVK and KVK-Net, e-farmers; and mandating some of the KVKs to work as specialized KVKs. Besides, Government has also approved for strengthening KVKs during 12<sup>th</sup> Five Year Plan in terms of enhanced manpower, infrastructure facilities and financial support for working contingency to carry-out the mandated role of frontline extension system in the country.

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**State/Union Territory-wise Numbers of Krishi Vigyan Kendras (KVKs)  
functioning in the country.**

<b>S. NO.</b>	<b>State/Union Territory</b>	<b>Number of KVKs</b>
1.	Andaman and Nicobar Islands	3
2.	Andhra Pradesh	21
3.	Arunachal Pradesh	14
4.	Assam	25
5.	Bihar	38
6.	Chhattisgarh	20
7.	Delhi	1
8.	Goa	2
9.	Gujarat	29
10.	Haryana	18
11.	Himachal Pradesh	12
12.	Jammu and Kashmir	19
13.	Jharkhand	24
14.	Karnataka	31
15.	Kerala	14
16.	Lakshadweep	1
17.	Madhya Pradesh	47
18.	Maharashtra	45
19.	Manipur	9
20.	Meghalaya	5
21.	Mizoram	8
22.	Nagaland	10
23.	Odisha	33
24.	Puducherry	3
25.	Punjab	20
26.	Rajasthan	42
27.	Sikkim	4
28.	Tamil Nadu	30
29.	Telangana	13
30.	Tripura	4
31.	Uttarakhand	13
32.	Uttar Pradesh	68
33.	West Bengal	19
<b>Total</b>		<b>645</b>

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